

**CA No.: 54840/2020, 54841/2020, & 54842/2020
Bhupinder Singh Sawhney Vs State**

05/10/2020

Learned PO Mr. Naveen Kumar Kashyap, learned ASJ-04(Central)/Delhi is on first half day leave.

Present: Mr. Anurag, learned counsel for appellant no.1 through VC.
Mr. Lalit Mohan, learned counsel for appellant no.2 through VC.
Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Sanjeev Goyal, learned counsel for respondent no.2 through VC.

At request, put up for the purpose already fixed for 02/11/2020.


(Ahmad)
05.10.2020